


NOTICE

It is hereby notified that the Ejlash of the District & Sessions, Judge, Birbhum will be shifted to the DLSA Hall (1st Floor), District Judge's Court Complex, Suri, Birbhum with effect from 12.03.2018 due to renovation work of the existing Ejlash for installation of Air Conditioner.

JUDGE'S OFFICE AT SURI
THE 9TH MARCH, 2018


DISTRICT JUDGE
BIRBHUM

Memo. No. 763 / (77) I-1/2018-E. Dated, Suri, the 9th day of March, 2018.

Copy forwarded for information and taking necessary action to:-

- 01- 04) The Addl. Dist. & Sessions Judge, 1st/2nd/3rd/4th Court, Suri, Birbhum.
- 05- 06) The Addl. Dist. & Sessions Judge, Rampurhat/ Bolpur, Birbhum.
- 07- 09) The Addl. Dist. & Sess. Judge, F.T.C, Suri /Rampurhat /Dubrajpur, Birbhum.
- 10) The Chief Judicial Magistrate, Birbhum, Suri.
- 11- 12) The Civil Judge (Sr. Divn.), Suri/ Bolpur, Birbhum.
- 13- 14) The Civil Judge (Sr. Divn.), 1st Court/ 2nd Court, Rampurhat, Birbhum.
- 15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum.
- 17- 18) The Civil Judge (Jr. Divn.), 1st Court/ 2nd Court, Rampurhat, Birbhum.
- 19- 20) The Civil Judge (Jr. Divn.), 1st Court/ 2nd Court, Bolpur, Birbhum.
- 21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum.
- 22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum.
- 25- 27) The Judicial Magistrate, 1st/ 2nd / 3rd Court, Suri, Birbhum.
- 28- 30) The Judicial Magistrate, 1st / 2nd / 3rd Court, Rampurhat, Birbhum.
- 31- 32) The Judicial Magistrate, 1st Court/ 2nd Court, Bolpur, Birbhum.
- 33) The Judicial Magistrate, Dubrajpur, Birbhum.
- 34- 36) The Judge-in-Charge, Accounts/ Nezarath/ District Record Room, Suri, Birbhum.
- 37-40) The Judge-in-Charge, Copying Department, Civil Section, Suri, /Rampurhat / Bolpur / Dubrajpur, Birbhum.
- 41-43) The Magistrate-in-Charge, Copying Department, Criminal Section, Suri/ Rampurhat / Bolpur, Birbhum.
- 44-46) The Judge-in-Charge, Accounts Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 47-49) The Judge-in-Charge, Nezarath Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 50-53) The Judge-in-Charge of Vehicles, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 54) The District Magistrate, Birbhum, Suri.
- 55) The Superintendent of Police, Birbhum, Suri.
- 56) The Superintendent of District Correctional Home, Suri, Birbhum.
- 57-58) The Superintendent, Sub-Correctional Home, Rampurhat / Bolpur, Birbhum.
- 59-62) The Secretary, Bar Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 63-64) The Secretary, Advocate's Bar Association, Criminal Section, Suri/ Rampurhat, Birbhum.
- 65) The Secretary, D.L.S.A, Birbhum.
- 66) The Government Pleader, Birbhum, Suri.
- 67) The Public Prosecutor, Birbhum, Suri.
- 68-71) The G.R.O., Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 72) The System Officer, e-Court Project, Suri, Birbhum.
- 73-76) The Secretary, Law Clerks' Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 77) Notice Board.